

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 106
CP No. (IB)- 259/9/JPR/2019
Under Section 9 of IBC, 2016

In the matter of:

Mr. Suresh Kumar Gupta, Sole Prop. M/s Shakti Metal Industries

...Operational Creditor

Versus

Swastik Copper Pvt. Ltd.

...Corporate Debtor

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. PRASANTA KUMAR MOHANTY, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Operational Creditor : Jatin Chawla, Adv.

For the Corporate Debtor : Amol Vyas, Adv.

ORDER

Heard Mr. Jatin Chawla, Adv. appearing on behalf of the Petitioner/ Operational Creditor and Mr. Amol Vyas, Adv. appearing on behalf of the Respondent/ Corporate Debtor. Both the parties submitted that matter may be settled amicably between the parties and settlement talks are underway. In the interest of justice, a last opportunity is being given to settle the matter amicably.

List the matter for arguments on 22.12.2022.

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(Prasanta Kumar Mohanty)
Technical Member

sd-

(Deep Chandra Joshi)
Judicial Member

December 05, 2022